

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 22-01-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/914/2019
NAME OF THE PETITIONER(S) : HELLMAN WORLDWIDE LOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : PENDA MARKETING PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- 1. T. Ravichandran
- 2. D. Sivarasi
- 3. Neethu

For Petitioner

D. Sivarasi

- Adv. B. DHANARAJ
- Deepa Mariappan
- Mohd. Umar K

For corporate Debtor

Deepa

ORDER

Learned Counsel for both the parties are present. Pursuant to the order dated 17.12.2019, the Corporate Debtor represents that a reply has been filed. The counsel for the Petitioner seeks time to file rejoinder. Let the same be complied within a week. Post this matter on 10.02.2020. No further adjournment will be granted.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)